

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO. 651**

TO BE ANSWERED ON WEDNESDAY, APRIL 27, 2016

SPACE ACT

651. DR. P. VENUGOPAL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is considering to come out with a Space Act soon;**
- (b) if so, the details thereof;**
- (c) the objective of the said Space Act; and**
- (d) whether any suggestion has been sought from all concerned in this regard and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a)&(b) The Department of Space is currently engaged in preparation of National Space Act for India for supporting the overall growth of space activities, with enhanced level of private sector participation. After consultations with internal experts and experts on space law, a draft version of the Act has been prepared, which has been taken up for consultations.**

- (c) The objective of this Act is to support the overall growth of space activities in India, with enhanced levels of private sector participation in space activities and services, through appropriate regulations.**
- (d) Necessary consultations would be made as per the prevailing Parliamentary Procedures. Currently, approval process for pre-legislative consultations on the Draft Space Act is being pursued. This would be followed by inter-ministerial consultations through Draft Cabinet Note.**
